

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

Application No. 20 of 2018(SZ)

S. Muthusamy,
S/o. Nachimuthu Gounder,
5/39, Neikarranpatti,
Aariyur Village & Post,
Namakkal District – 637015.
Cell No.9944501892.

...Applicant

Vs

1. The District Collector,
Namakkal,
Namakkal District & 2 others.

...Respondents

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**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

THE REPORT

ON

M/s.N.C.P.CHILLING CENTRE,
S.F.No.391/5A, Ariyur Village,
Neickaranpatti,
Mohanur Taluk,
Namakkal District.

INTRODUCTION :

The report is submitted in compliance of order of Honb'le National Green Tribunal, South Zone, Chennai in Application No.20 of 2018.

ABOUT THE INDUSTRY:

The unit of M/s.N.C.P.Chilling Centre is located in S.F.No.391/5A, Ariyur Village, Neickaranpatti, Mohanur Taluk, Namakkal District. The unit is involved in the process of collection, storage of milk in the chiller till despatch and despatch to the dairy units through milk tankers. There is no manufacturing activity carried out in this unit. The unit comes under Green Small Category.

CONSENT STATUS:

The consent was issued to the unit under section 21 of Air (Prevention and Control of Pollution) Act 1981 on 21.06.2011 permitting the following emission source of D.G Set 125 KVA with stack of 3.5m Height

The consent was issued to the unit under section 25 of Water (Prevention and Control Pollution) Act 1974 for the discharge of treated effluent of 25 KLD on land for irrigation with the following tolerance limits.(Page 3 of Water consent order No.076 dated: 21.06.2011.

Parameter	pH	Total Suspended Solids	Total Dissolved Solids	Chloride as Cl	Sulphates as SO4	Oil & Grease	BOD	COD
Standards	5.5 – 9.0	100 mg/l	2100 mg/l	1000 mg/l	1000 mg/l	10 mg/l	30 mg/l	250 mg/l

The unit is having consent validity upto 31.03.2021.

SOURCE OF EFFLUENT

The consented capacity of the unit is chilling of milk- 25000 Lit/Day. At present the unit is operating with 50% of the consented capacity. It was reported that due to lack of business and non availability of raw milk the above scenario prevails. The effluent generation from the unit is from washing of milk cans and stain less steel milk storage tank. The consented effluent discharge for the unit is 25000 Lit/Day. The unit has provided full fledged Effluent Treatment Plant with the following components.

Sl. No.	Name of the Components	No.	Dimension in Metres
1	Oil Trap cum Grit Chamber	1	1.50 x 1.25 x 0.60m
2	Collection Tank	1	3.00 Dia x 2.40 m
3	Aeration Tank	1 1	4.20 x 1.65 x 2.50m 1.25 x 2.55 x 2.50m
4	Settling Tank	1	2.60 x 1.30 x 2.50m
5	Filter Feed Tank	1	2.60 x 1.30 x 2.50m
6	Sludge Drying Beds	3	1.80 x 0.83 x 0.60 m
7	Pressure Sand Filter	1	0.30 Dia x 1.20m
8	Activated Carbon Filter	1	0.30 Dia x 1.20m
9	Treated Water Tank	1	1.50 Dia x 3.10 m
10	Diffused Aeration System	1	1 HP

ETP ADEQUACY:

Consented Trade Effluent Quantity: 25 KLD

1. Collection Tank

Size= 3.00 Dia x 2.40 m

Volume = 16.95 m³

Volume required 50% of per day generation = 12.50 m³

Volume provided= 16.95 m³

Hence adequate

2. Aeration Tank

Size= 4.20 x 1.65 x 2.50m

1.25 x 2.55 x 2.50m

Volume provided = 25.29 m³

Considering 24 hrs retention

Volume required = 25 m³

Hence adequate

3. Settling Tank

Size= 2.60 x 1.30 x 2.50m

Volume provided = 8.45 m³

Considering 3 hrs retention

Volume required = 7.50 m³

Hence adequate

The PSF and ACF is also provided to filter the residual SS if any

4. Filter Feed Tank

Size= 2.60 x 1.30 x 2.50m

Volume provided = 8.45 m³

Considering 3 hrs retention

Volume required = 7.50 m³

Hence adequate

5. Treated Water Tank

Size= 1.50 Dia x 3.10 m

Volume = 5.47 m³

Considering 2 hrs retention

Volume required = 5.00 m³

Hence adequate

6. Sludge Drying Beds

Quantity of effluent 25 KLD

Considering 0.5% sludge generation = 0.125 m³

For 7 days: 0.875 m³

SDB volume : 1.80 x 0.83 x 0.30 m x 3 Nos = 1.34 m³

Hence adequate

PERFORMANCE OF THE ETP:

The unit was inspected on 05.01.2021 by Assistant Engineer, O/o. DEE, TNPCB, Namakkal. During inspection the ETP was under operation. To assess the performance of the ETP, the samples were collected at the following locations. The report of analysis of the stage wise samples collected is enclosed vide Annexure I & II.

Sl. No.	Parameters	Unit	Sampling Location			
			Collection Tank (Aeration Tank Feed)	Aeration Tank Outlet (Settling Tank Feed)	Settling Tank Outlet (PSF & ACF Feed)	Final Treated Effluent Tank (Final Treated Effluent)
1	pH at 25°C	Number	7.37	7.45	7.36	7.52
2	Total Suspended Solids at 103°C- at 105°C	mg/l	144	84	32	24
3	Total Dissolved Solids at 180°C	mg/l	2084	1432	1328	1416
4	Chloride as Cl	mg/l	705	405	400	410
5	Sulphates as SO ₄	mg/l	286	190	167	206
6	Oil & Grease	mg/l	7	<4	<4	<4
7	BOD (at 27°C for 3 days)	mg/l	144	12	6.6	2.1
8	COD	mg/l	560	80	48	24

The report of analysis also reveals that the ETP components are adequate and efficient. The report of analysis reveals that the parameters of the final treated effluent is within the standards prescribed by the Board.

BOARD STANDARDS:

Parameter	pH	Total Suspended Solids	Total Dissolved Solids	Chloride as Cl	Sulphates as SO ₄	Oil & Grease	BOD	COD
Standards	5.5 – 9.0	100 mg/l	2100 mg/l	1000 mg/l	1000 mg/l	10 mg/l	30 mg/l	250 mg/l

Disposal of Treated Trade Effluent:

The treated trade effluent is utilized for irrigation in the industry's own land located nearby (Photographs enclosed). The total extent of land available for the utilization for irrigation is 1.433 Hect (S.F.No.387/1-0.514 Ha S.F.No.387/4 - 0.259 Ha, S.F.No.389/4B2-0.510 Ha & SF.No. 389/6A-0.150Ha). The irrigation land requirement for the unit for disposal of treated trade effluent is 0.714 Ha. Hence the irrigation land is adequate.


DISTRICT ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
NAMAKKAL

05/01/2021



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.



Accredited by NABL – (ISO/IEC 17025:2005)

ULR-TC68742100000003 F

ULR-TC68742100000004 F

ROA NO. 432 /AEL – SLM/2020 – 21 Dt. 12.01.2021

1.	Name and address of the sender	The District Environmental Engineer Tamilnadu Pollution Control Board Namakkal.
2.	Date and time of collection	05.01.2021 at 5.15 – 5.30 pm
3.	Date and time of receipt at Lab.	06.01.2021 at 1.20 pm
4.	Condition of seal, fastening and Container	Sealed/Fastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Sample.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/Treated
NG246/NML	1885	Collection Tank (Aeration tank Feed)	Untreated
NG247/NML	1886	Aeration tank outlet (settling tank Feed)	Partially Treated

Parameter to be Analysed:

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			1885/ NG246/NML	1886/ NG247/NML	
01.	P ^H at 25°C	Number	7.37	7.45	APHA 23 rd Edi.2017 4500 – H
02.	Total Suspended Solids at 103°C – at 105°C	mg/l	144	84	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	2084	1432	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	705	405	APHA 23 rd Edi.2017 4500-Cl'B
05.	Sulphates as SO ₄	mg/l	286	190	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	7	<4	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	144	12	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	560	80	APHA 23 rd Edi.2017 5220

Note: 1) <= Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

N. V. d. im
12/1/21

Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

D. Mohan
12/1/21

Assistant Director (Lab).



ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.



Accredited by NABL – (ISO/IEC 17025:2005)

ULR-TC68742100000005 F
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4.	Condition of seal, fastening and Container	Sealed/Fastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade Effluent Sample.

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
NG248/NML	1887	Settling tank outlet (PSF & ASF Feed)	Partially Treated
NG249/NML	1888	Final treated effluent Tank	Treated

Parameter to be Analysed:

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			1887/ NG248/NML	1888/ NG249/NML	
01.	P ^H at 25°C	Number	7.36	7.52	APHA 23 rd Edi.2017 4500 – H
02.	Total Suspended Solids at 103°C – at 105°C	mg/l	32	24	APHA 23 rd Edi.2017 - 2540 - D
03.	Total Dissolved Solids at 180°C	mg/l	1328	1416	APHA 23 rd Edi.2017 2540 - C
04.	Chloride as Cl	mg/l	400	410	APHA 23 rd Edi.2017 4500-CI'B
05.	Sulphates as SO ₄	mg/l	167	206	APHA 23 rd Edi.2017 - 4500 E
06.	Oil & Grease	mg/l	<4	<4	APHA 23 rd Edi.2017 5520 - D
07.	BOD (at 27°C for 3 days)	mg/l	6.6	2.1	IS3025 (P44) 1993 Reaffirmed 2009
08.	COD	mg/l	48	24	APHA 23 rd Edi.2017 5220

Note: 1) < = Indicates Less than Minimum Detectable Limit.

- End of Test Report -

Checked by

N. Madhavan
Dy. Chief Scientific Officer
Technical Manager.

Authorized signatory

D. Mohanraj
Assistant Director (Lab).

PHOTOGRAPHS SHOWING THE TREATED TRADE EFFLUENT IRRIGATION FIELDS





தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : நாமக்கல்

வட்டம் : மோகனூர்

வருவாய் கிராமம் : ஆரியூர்

பட்டா எண் : 454

உரிமையாளர்கள் பெயர்

1.	மார்ப்ப கவுண்டர்	கணவன்	நாள்ளம்மாள்	-
2.	மார்ப்ப கவுண்டர்	தந்தை	வேலுசாமி	-
3.	சின்னுசாமி	தந்தை	அன்பழகன்	-
4.	பழனியாண்டி	கணவன்	செல்லம்மாள்	-
5.	அர்ச்சுனன்	தந்தை	மாதேஸ்வரன்	-

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
382	5F	0 - 22.00	0.85	--	--	--	--	02-01-2003
381	1	0 - 4.00	0.15	--	--	--	--	15-01-2001
381	2	0 - 3.50	0.15	--	--	--	--	15-01-2001
381	3	0 - 4.00	0.15	--	--	--	--	15-01-2001
381	4	0 - 4.00	0.15	--	--	--	--	15-01-2001
381	7	0 - 1.00	0.06	--	--	--	--	15-01-2001
382	5B	0 - 16.00	0.60	--	--	--	--	15-01-2001
382	5H	0 - 8.00	0.30	--	--	--	--	15-01-2001
387	1	0 - 54.00	2.10	--	--	--	--	D142212848--- -- 15-01-2001
387	5B	0 - 12.00	0.45	--	--	--	--	D142315249--- -- 15-01-2001
388	1D	0 - 1.50	0.06	--	--	--	--	15-01-2001
388	2C	0 - 11.50	0.45	--	--	--	--	15-01-2001
		1 - 41.50	5.47					

18/01/2021, 12



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

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வட்டம் : மோகனூர்

வருவாய் கிராமம் : ஆரியூர்

பட்டா எண் : 3563

உரிமையாளர்கள் பெயர்

1. பழனியாண்டி

மனைவி

செல்லம்மாள்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
387	4	0 - 26.00	1.00	--	--	--	--	2020/0103 /09/208880--- -- 29-12-2020
		0 - 26.00	1.00					

குறிப்பு2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 09/08/2020 /03563/40017 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 08-01-2021 அன்று 10:12:07 AM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்



தமிழக அரசு

வருவாய்த் துறை

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வட்டம் : மோகனூர்

வருவாய் கிராமம் : ஆரியூர்

பட்டா எண் : 382

உரிமையாளர்கள் பெயர்

1.	சின்னாகவுண்டர்		தந்தை		பழனியாண்டி		
	நன்செய்		புன்செய்		மற்றவை		
	பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
புல எண்	உட்பிரிவு	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை
389	4A	--	--	0 - 4.00	0.20	--	--
389	4B2	--	--	0 - 51.00	2.85	--	--
391	5A	--	--	0 - 57.50	3.20	--	--
408	4	--	--	0 - 14.00	0.55	--	--
408	8	--	--	0 - 16.00	0.60	--	--
				1 - 42.50	7.40		

குறிப்பு 2 :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 09/08/20/00382/40003 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
- இத் தகவல்கள் 07-06-2019 அன்று 04:28:11 PM நேரத்தில் அச்சடிக்கப்பட்டது.
- கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE
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Namakkal District – 637015.
Cell No.9944501892.

...Applicant

Vs

The District Collector,
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Namakkal District & 2 others.

...Respondents

**REPORT FILED ON BEHALF OF
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NADU POLLUTION CONTROL
BOARD**

**Advocate for Respondent No. 2
Thiru.C. Kasirajan,
Advocate, Chennai.**

Date: 19.01.2021.

Next date of hearing on 20.01.2021